

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI

I.A No.35 of 2022
in
O.A No. 148 of 2021

IN THE MATTER OF:

State of Andhra Pradesh,
Rep. by Its Secretary to the Government,
Water Resources Department, Secretariat, Velagapudi,
Guntur District, Andhra Pradesh 522503,
Mail: splcs-wrd@ap.gov.in.
Phone: 0863-2444248.

...Applicant /6th Respondent

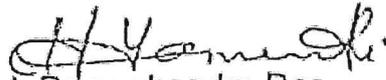
VS

D.Chandramouleswara Reddy
S/o. D.Shankar Reddy, H.No.S-1-321,
Singapore Township, Puttampalli,
YSR Kadapa District,
Cell 9347421276 Andhra Pradesh,
Pin Code: 516002 and 8 Others

...Respondents/Applicants

Union of India
Rep. by its Secretary,
Ministry of Jalshakti ,
Shram Shakti Bhavan,
New Delhi 110001
Mail: secy-mowr@nic.in
Phone No. 011-24695262, 24695265 and 4 others

...Respondents/Applicants


Sri J. Ramachandra Rao ,

Addl. Advocate General, Government of Telangana
Sri. A. Sanjeev Kumar
Special Government Pleader, Government of Telangana
Sri S.Yasmin Ali ,
Standing Counsel for State of Telangana

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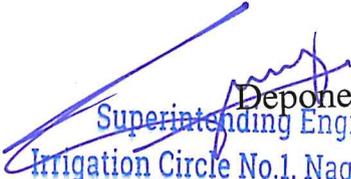
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Deponent
Superintending Engineer
Irrigation Circle No.1, Nagarkurr

ADDITIONAL REPLY FILED BY THE 14th RESPONDENT

I, G.VijayaBhasker Reddy, S/o G.Gopal Reddy, Aged about 58years, Occ: Superintending Engineer, Irrigation and CAD Department, State of Telangana, R/o. Sangareddy do hereby solemnly affirm and sincerely state on oath as follows;

1. I am the Superintending Engineer, Irrigation and CAD Department, State of Telangana and as such I am well acquainted with the facts of the case.
2. I respectfully submit that when the above Original Applications were heard on 04.08.2022, this Hon'ble Tribunal while posting the matters to 10.08.2022, for further hearing directed to file reply to the Interlocutory Application (I.A. No. 35 of 2022(SZ)) filed by the State of Andhra Pradesh.
3. It is submitted that the Palamuru Rangareddy Lift Irrigation Scheme (PRLIS) package-I and other works were stopped as per the Hon'ble Tribunal orders dated 29.10.2021, after bringing the ongoing works to a safe level and finally all the works were stopped w.e.f 22.11.2021. The same was also appraised to this Hon'ble Tribunal in the earlier affidavit filed on behalf of the State.


Superintending Engineer
Deponent
Irrigation Circle No.1, Nagarkurnool

4. It is submitted that the 6th respondent herein has filed Additional Affidavit in I.A No.35 of 2022 based on the incident published in the newspapers and it is humbly submitted that the above incident did not take place in the working area of Package-I of Palamuru Rangareddy Lift Irrigation Scheme (PRLIS).
5. It is submitted that as per the local enquiries and FIR filed before the Station House Officer, Kollapur Police Station the said incident is reported to have been taken place at Yellur village sivaru in Drinking Water grid operation and maintenance work. (A copy of the FIR is enclosed)
6. Further, it is respectfully submitted that the Tahsildar, Kollapur submitted a report to the District Collector, Nagarkurnool on 30.07.2022 stating that five workers died at Drinking Water Grid operation and maintenance at Yellur village, Kollapur Mandal.
(A copy of the letter dated 30.07.2022, is enclosed).

It is humbly submitted that the contention of the petitioner that the works are still being continued is incorrect. Hence denied.

Handwritten signature
30.07.2022

Deponent

Superintending Engineer
Irrigation Circle No.1, Nagarkun

7. There are no merits in the Application filed by the State of Andhra Pradesh and the same is liable to be dismissed.

It is therefore prayed that this Hon'ble Tribunal may be pleased to dismiss the Additional Affidavit in I.A No.35 of 2022 in O.A No.148 of 2021 and pass such other order or orders as are deem fit and proper in the interest of justice.

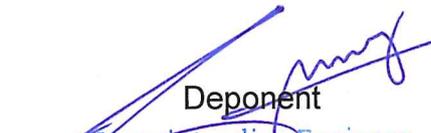

Deponent
Superintending Engineer
Irrigation Circle No.1, Nagarkurnool

VERIFICATION STATEMENT

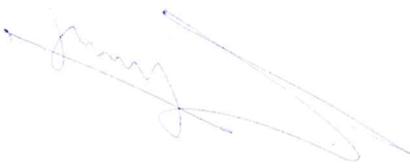
I, G.VijayaBhasker Reddy, S/o. G. Gopal Reddy, Aged about 58 years, Occ: Superintending Engineer, Irrigation and CAD Department State of Telangana, R/o Sangareddy the deponent herein do hereby state the contents of the above paras are true to the best of my knowledge and belief.

Verified on this the 9th day of August, 2022 at Hyderabad.

Place : *Hyderabad*
Date : *09.08.2022*


Deponent
Superintending Engineer
Irrigation Circle No.1, Nagarkurnool


Deponent
Superintending Engineer
Irrigation Circle No.1, Nagarkurnool





FIRST INFORMATION REPORT
(Under Section 154 and 157 Cr.P.C)

T.S.P.M. Orders 470,500

1. District : Nagarkurnool P.S : Kollapur Year : 2022 FIR No. 174/2022 Date : 29/07/2022
2. Acts & Section(s) : 174 CrPC
3. a) Occurrence of Offence : Day : Thursday Date & Time From : 28/07/2022 23:00
Date & Time To : _____ Prior To : _____ Time Period : _____
- b) Information Received at P.S. : Date & Time : 29/07/2022 05:00
- c) General Diary Reference: Entry No : 26 Date & Time : 29/07/2022 05:00
4. Type of Information : Written
5. Place of Occurrence:
- a) Distance and Direction From P.S. : 12 Km East Beat No. : Beat Kollapur 02
- b) Address Place : Area/Mandal : _____ Street/Village : _____
at Mission bhageeratha water grid Operation and Maintenance place Kollapur Yellugu village sivaru
City/District : Nagarkurnool State : Telangana PIN : _____
- c) In case , outside the limit of this Police Station, then
Name of P.S. : _____ District : _____
6. Complainant / Informant :
- a) Name : Radha Krishna Charagonda
- b) Father's / Husband's Name : Yenkataswamy
- c) Date/Year of Birth : _____ Age : 24
- d) Nationality : Indian e) Caste : Madiga
- f) Passport No : _____ Date of issue : _____ Place of issue : _____
- g) Occupation : Supervisor Mobile No : 7660931455
- h) Address House No : _____ Area/Mandal : _____ Street/Village : _____
Kollapur Molachinthapally
City/District : Nagarkurnool State : Telangana PIN : _____
7. Details of known/suspected/unknown accused with full particulars :

Radha Krishna
SGS Kollapur
STATION HOUSE OFFICER
KOLLAPUR PS

Physical features, deformities and other details of the Suspect :

S. No	Sex	Date/Year of Birth	Build	Height (cms)	Complexion	Identification Marks(s)															
1	2	3	4	5	6	7															
<table border="1"> <thead> <tr> <th>Deformalities/ Peculiarities</th> <th>Teeth</th> <th>Hair</th> <th>Eyes</th> <th>Habbit(s)</th> <th>Dress Habit(s)</th> <th>Languages/ Dialect</th> </tr> <tr> <td>8</td> <td>9</td> <td>10</td> <td>11</td> <td>12</td> <td>13</td> <td>14</td> </tr> </thead> </table>							Deformalities/ Peculiarities	Teeth	Hair	Eyes	Habbit(s)	Dress Habit(s)	Languages/ Dialect	8	9	10	11	12	13	14	
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Burn Mark	Leucoderma	Mole	Scar	Tattoo																	
15	16	17	18	19																	

8. Reasons for delay in reporting by the complainant / informant :

No delay

9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :

10. Total value of property stolen :

11. Inquest Report/ U.D. Case No. if any :

12. Contents of the complaint / statement of the complainant or informant :
IN THE COURT OF THE 2nd CLASS EXECUTIVE MAGISTRATE AT KOLLAPUR
Honored sir,

Brief facts of the case are today i.e. On 29.07.2022 at 05:00 hours the complainant Sri. Charagonda Radha Krishna w/o Venkataswamy, aged- 24 years, caste- Madiga, occp- Security supervisor r/o Molachinthalapally village of Kollapur mandal, Nagarkurnool dist Pin, Code No 509102, came to the PS and lodged a telugu complaint in which he stated that Yesterday night at about 23:00hours in the limits of Veltoor village sivaru Mission Bhageratha water grid Operation and Maintenance work, where 5 members Accidentally fall down, who has been working at the Mission Bhageratha water grid operation, Immediately co-Workers by name Gunthala Chenna Keshawa Reddy s/o Srinivasa Reddy informed to the G.N. Raju, who is supervisor project Manger, on which he rushed to the spot and identified 01) SonuKumar s/o Sanjay Sadv r/o Bihar, 02) Kamalesh Ravi Das s/o Moosidas, 03) Bolonata Manto s/o Meghanaths Mahato, 04) Praveen Kumar s/o Vijay ravi das, r/o Jharkand, 05) Deyyala Srinu s/o Arjiyya, r/o Nidadavolu, AP, were belong to the Sri. K. Shan Kasam, who is the contractor. They were shifted to Hyderabad Osmania Hospital through ambulance, on the way at about 03:00 hours they were died . Aforesaid persons accidentally fell down at the place of Mission Bhageeratha Water grid operation and maintenance work, they were death on the way while shifting to Hyderabad for treatment through ambulance . He alleged that no foul play into 5 five members death, Hence he requested to take necessary legal action as per law. Sd/- sri. Charakonda Radha Krishna ,cell No 7660931455.

Received on 29.07.2022 at 05:00 hours

As per the contents of above petition, I SIP-I(G.B.V Ramana) registered a case in Cr.No. 174/2022 U/S 174 Cr.P.C and took up the investigation, the Original petition enclosed here with.

Sd/-
Sub-Inspector of Police,
Kollapur PS.

Attended by
[Signature]
SIP Kollapur
STATION HOUSE OFFICER
KOLLAPUR PS

Copy Submitted to Superintendent of Police Nagarkurnool f.f.i.
Copy Submitted to SDPO Nagarkurnool through CI of Police Kollapur f. f. i.

13. Action taken:

Since The above information reveals commission of offence(s) U/s as mentioned at item No : 2

1) Registered the case and took up the investigation or : Name : BALA VENKATA RAMANA G

2) Directed to take up the Investigation or Rank : Sub-Inspector

3) Refused investigation due to :

4) Transferred to P.S : District : on point of jurisdiction.

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and
a copy given to the complainant /informant, free of cost.
R.O.A.C

14. Signature / Thumb impression of the complainant / informant.

Signature of Officer in charge, Police Station

[Signature]

Name : BALA VENKATA RAMANA G
STATION HOUSE OFFICER

Rank : Sub-Inspector KOLLAPUR PS

15. Date and time of dispatch to the court : 29/07/2022 06:00

GOVERNMENT OF TELANGANA
TAHSIL OFFICE :: KOLLAPUR

Lr.No.A/782 /2022

Dated:30.07.2022

From:
Sri.V.Ramesh
Tahsildar (FAC)
Kollapur

To:
The District Collector.,
Nagarkurnool.

Sir,

Sub:- Miscellaneous- Nagarkurnoo dist – Kollapur Mandal- 5 Member of Labour workers died at Mission Bhagiratha Water Grid operation and maintainace at yellur village – report submitted – reg.

@@@

I invite your kind attention to the subject cited, wherin 5 members of labour workers Acidentally died at Mission Bhagiratha Water Grid operation and maintainace at Yellur Villge.

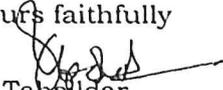
Further it is to submit that, 5 Membr of Labour workers 1) Sonu Kumar S/o Sanjay Yadav R/o Bihar State, 2.Kamalesh Ravidas S/o Basudevmochi R/o Jarkhand State, 3. Bolonath mahatho S/o Meghanath Mahato R/o Jarkhand 4.Praveen Kumar s/o Vijay Ravidhar R/o Jarkhand 5. Dayyala srinu s/o Arjunaiah R/o Nidadavolu Andharapradesh were accidentally felldown on 28.07.2022 aproximately at 11.00Pm in the night immediatly they shifted to Osmania General Hospital Hyderabad for better treatment but unfortunately the abov said 5 Members died at 3:00 Pm in a way to Hyderabad.

Meanwhile, at Osmania General Hospital Mortuary the above 5 Member dead bodies honded over to the concerned persons after postmortem, and Dayyala Srinu R/o Nidadavolu Dead body reached to his native place remaining dead bodies will reach home town by 12 Pm Today night.

Subsequently, Megha Engineering Ltd Company Compansated 5 Lakhs to every dead person familes.

This is favour of your kind information Sir.

Yours faithfully


Tahsildar
Kollapur

Copy to Revenue Divisional Office Kollapur.

